

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1938-JK (LD) of 2022

DATED:- 18 - 04 - 2022

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

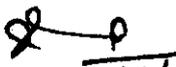
Secretary to Government

Dated: 18.04. 2022

No:-LAW-OIC/115-116/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Dhal)

Additional Secretary to Government

Annexure to the Government Order No. 1938-JK(LD) of 2022 dated 18.04.2022

| S.No. | Case No. | Filing Year | Case Type | Titled of the case | OIC | Designation | Mobile No. (for SMS) | E-mail ID |
|-------|----------|-------------|-----------|--|--------------------------|-------------|----------------------|---------------------|
| 1. | 653 | 2009 | SWP | Rekha Jammwal & Ors vs State & Ors | Sh. Suraj Singh Rathore, | CEO Jammu | 9419144203 | ceo.jammu@jk.gov.in |
| 2. | 593 | 2019 | SWP | Sanjeet Kumar Vs State & Ors | Sh. Suraj Singh Rathore, | CEO Jammu | 9419144203 | ceo.jammu@jk.gov.in |
| 3. | 235 | 2019 | SWP | Imtiaz Hussain vs UT of J&K | Sh. Abdul Majid | CEO Poonch | 9622466518 | ceopoonch@jkgov.in |
| 4. | 981 | 2018 | SWP | Shabir Hussain Shah & Ors Vs State & Ors | Sh. Abdul Majid | CEO Poonch | 9622466518 | ceopoonch@jkgov.in |
| 5. | 506 | 2020 | SWP | Noreen Akhter vs Ut of J&K | Sh. Abdul Majid | CEO Poonch | 9622466518 | ceopoonch@jkgov.in |
| 6. | 79 | 2017 | CPSW | Ishfaq Ahmed Vs Babila Rakwal & Ors | Sh. Abdul Majid | CEO Poonch | 9622466518 | ceopoonch@jkgov.in |
| 7. | 766 | 2012 | SWP | Mussrat Jabran Vs State & Ors | Sh. Abdul Majid | CEO Poonch | 9622466518 | ceopoonch@jkgov.in |
| 8. | 2227 | 2018 | SWP | Shazave Akhter vs Ut of J&K | Sh. Abdul Majid | CEO Poonch | 9622466518 | ceopoonch@jkgov.in |
| 9. | 363 | 2015 | CPSW | Arfan Jalal Bhat Vs F.A. Shah & Ors | Sh. Abdul Majid | CEO Poonch | 9622466518 | ceopoonch@jkgov.in |
| 10. | 362 | 2015 | CPSW | Shahnaz Begum Vs F.A. Shah & Ors | Sh. Abdul Majid | CEO Poonch | 9622466518 | ceopoonch@jkgov.in |
| 11. | 2764 | 2012 | SWP | Sayed Anwar Vs State & Ors | Sh. Abdul Majid | CEO Poonch | 9622466518 | ceopoonch@jkgov.in |

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